

Annexure – 4

Name of the corporate debtor: Nirmal Lifestyle Realty Private Limited; Date of commencement of CIRP: 6 December 2021; List of creditors as on: 27 August 2022

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of claim received |            |                 | Details of claim admitted |                          |                 |                                     |                             |                        | Amount of contingent                    | Amount of any | Amount of claim                  | Amount of claim under | Remarks, if any |  |
|---------|---------------------------|------------|-----------------|---------------------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|---------------|----------------------------------|-----------------------|-----------------|--|
|         | Department                | Government | Date of receipt | Amount claimed            | Amount of claim Admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting share in CoC, if applicable | claim         | mutual dues, that may be set-off | not admitted          | verification    |  |
| 1       | EPFO                      | -          | 20.06.2022      | 7,49,48,021               | 7,49,48,021              | Unsecured       | 0                                   | 0                           | No                     | 0                                       | 0             | 0                                | 0                     | 0               |  |